

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Protocol Marine Services Private Limited Date of Commencement of Liquidation: 04-12-2023; List of Stakeholders as on Date: 18-11-2024; Name of IP: Mr. Harish Kant Kaushik; Process Number: 1; Last 5 digitof registration number: 12340

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	3	609645	0	0	0	0	609645	NA
2	Liquidation costs incurred till date	6	304121	6	304121	0	0	0	NA
3	Secured financial creditors	3	625875622	3	625875622	0	0	0	Annexure 3
4	Unsecured financial creditors	6	92638711	6	92638711	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	68	2104940	68	2104940	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	13986168	4	13986168	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		90	735519207	87	734909562	0	0	609645	